

On 4436  
21/7/17

Proceedings of the Principal District Judge, Srikakulam.  
Present: Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam.

Sub: PCPNDT - Implementation of the PC&PNDT (Prohibition of Sex Selection) Act 1994 and Rules 1996 - Convene District Level one Day Capacity Building and Sensitization Programme on 22.7.2017 at 10.00am in Zillaparshad Meeting Hall, Srikakulam by involving the Officials of Judiciary/Executives - permission to participate all the Judicial Officers in the District - regarding.

Read: 1. Letter in RC.No.11/PCPNDT/DEMO/2016 DATED 18.7.2017 OF District Medical and Health Officer, Srikakulam.  
2. Hon'ble High Court Roc.No.2024/SO/2017 dated 21.7.2017.  
3. This court proceedings in Dis.No.4434 dated 21.7.2017.

Order Dated 21.7.2017:

In view of references read above and in the partial modification of proceedings in the reference read above, the following Judicial Officers are nominated to participate in the District Level One Day Capacity Building and Sensitization workshop on PC&PNDT Act under the Chairmanship of the District Collector, Srikakulam-cum-District Magistrate and the Principal District Judge, Srikakulam a member of the committee, to share their views and suggestions for successful implementation of the PC&PNDT Act in this District. The workshop is being conducted in the Zillaparshad Meeting Hall, Srikakulam, at 9.30 am on 22.7.2017. All the Judicial Officers are requested to attend the workshop in formal dress.

The I Additional District Judge, Srikakulam is requested to make necessary incharge arrangements for the Junior Civil Judges in the district for one day i.e. 22.7.2017 for the above purpose.

S.No.	Name of the Officer
1	Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam.
2	Smt.K.Sudhamani, Judge, Family Court-cum-III Additional District Judge, Srikakulam.
3	Sri V.Gopala Krishnarao, IV Additional District Judge, Srikakulam.
4	Sri D.Ramulu, VI Additional District Judge, Sompeta.
5	Sri Ch.Vivek Anand Srinivas, Additional Senior Civil Judge, Srikakulam.
6	Smt.B.Sobha Kumari, Senior Civil Judge, Rajam
7	Sri Suneel Kumar, Senior Civil Judge, Sompeta.
8	Smt.L.Devi Ratnam Kumari, Judicial Magistrate of First Class, Special Mobile, Srikakulam.
9	Kum.S.Mani, Junior Civil Judge, Ichapuram.
10	Sri Shaik Meera Khasim Saheb, Junior civil Judge, Kotabommali
11	Sri P.Srinivasarao, Junior Civil Judge, Tekkali
12	Smt.K.Krishna Satya Latha, Junior Civil Judge, Palasa
13	Smt.R.Santhi Sree, Principal Junior Civil Judge, Srikakulam.
14	Smt.K.Syamala Devi, Secretary, D.L.S.A., Srikakulam.
15	Sri B.Kiran Kumar, Junior Civil Judge, Pathapatnam.

Principal District Judge,  
Srikakulam.

To

All the Judicial Officers in the District.  
Copy to the District Collector, Srikakulam.  
Copy to the District Medical and Health Officer, Srikakulam. Copy to the Superintendent (Accounts), C.N., R.K., C.S., District Court, Srikakulam.